

**STATEMENT SHOWING THE INSTITUTION, DISPOSAL AND PENDENCY OF CIVIL AND CRIMINAL CASES  
IN THE MONTH OF SEPTEMBER, 2016 IN THE HIGH COURT OF TRIPURA AT AGARTALA**

S.NO.	CATEGORY OF CASES	OPENING BALANCE	INSTITUTION DURING THE MONTH	DISPOSAL							TOTAL DISPOSAL DURING THE MONTH	NO. OF CASES PENDING
				DIVISION BENCH		SINGLE BENCH		FULL BENCH		LOK ADALAT		
				IN LIMINE	REGULAR	IN LIMINE	REGULAR	IN LIMINE	REGULAR	SETTLED		
<b>CIVIL (MAIN) CASE :</b>												
1	RFA	69	5	0	0	0	1	0	0	0	1	73
2	MFA	4	1	0	0	0	0	0	0	0	0	5
3	MFA (FA)	0	0	0	0	0	0	0	0	0	0	0
4	MFA (WC)	20	2	0	0	0	0	0	0	0	0	22
5	FAO	8	0	0	0	0	2	0	0	0	2	6
6	ARB. P	9	4	0	0	0	5	0	0	0	5	8
7	ARB. A	2	0	0	0	0	0	0	0	0	0	2
8	MAT APPL	28	1	0	0	0	0	0	0	0	0	29
9	FA	29	0	0	3	0	0	0	0	0	3	26
10	MAC	310	13	0	0	0	28	0	0	0	28	295
11	ITA	3	0	0	3	0	0	0	0	0	3	0
12	CROSS OBJECTION	25	2	0	0	0	0	0	0	0	0	27
13	LA. APPL	157	0	0	0	0	20	0	0	0	20	137
14	CE. REF	0	0	0	0	0	0	0	0	0	0	0
15	CRP	57	17	0	0	0	16	0	0	0	16	58
16	REV. PET	10	5	0	0	0	0	0	0	0	0	15
17	Tr. P (C)	8	3	0	0	0	0	0	0	0	0	11
18	CONT. CAS (C)	22	2	0	0	0	2	0	0	0	2	22
19	CONT. APPL (C)	0	0	0	0	0	0	0	0	0	0	0
20	CA	0	1	0	0	0	0	0	0	0	0	1
21	CO. PET	1	0	0	0	0	0	0	0	0	0	1
22	WP (C)	1304	129	0	13	0	117	0	0	0	130	1303
23	WA	111	27	0	1	0	0	0	0	0	1	137
24	WP (C) (PIL)	22	0	0	2	0	0	0	0	0	2	20
25	WP (C) (CAT)	5	0	0	0	0	0	0	0	0	0	5
26	WP (C) (HC)	1	0	0	1	0	0	0	0	0	1	0
27	RSA/SA	170	5	0	0	0	12	0	0	0	12	163
28	SAO	2	0	0	0	0	0	0	0	0	0	2
29	EX. PETN	0	0	0	0	0	0	0	0	0	0	0
30	EL. PETN	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>2377</b>	<b>217</b>	<b>0</b>	<b>23</b>	<b>0</b>	<b>203</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>226</b>	<b>2368</b>

<b>CIVIL (MISC) CASE :</b>												
31	CM.APPL	368	0	0	0	0	5	0	0	0	5	363
32	CAVEAT	1	1	0	0	0	0	0	0	0	0	2
<b>TOTAL</b>		<b>369</b>	<b>1</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>5</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>5</b>	<b>365</b>
<b>CRL. (MAIN) CASE :</b>												
33	CRL.A(J)	148	8	0	3	0	0	0	0	0	3	153
34	CRL.A	80	3	0	1	0	0	0	0	0	1	82
35	CRL.REV.P	144	11	0	0	0	32	0	0	0	32	123
36	CRL.PETN	31	5	0	0	0	3	0	0	0	3	33
37	CRL.LP	9	2	0	4	0	2	0	0	0	6	5
38	CRL(D)REF.	1	0	0	0	0	0	0	0	0	0	1
39	TRP(CRL)	1	2	0	0	0	2	0	0	0	2	1
40	WP(CRL)	3	3	0	2	0	0	0	0	0	2	4
41	CONT.CAS(CRL)	2	0	0	0	0	0	0	0	0	0	2
42	AB	3	12	0	0	0	10	0	0	0	10	5
43	BA	3	7	0	0	0	7	0	0	0	7	3
<b>TOTAL</b>		<b>425</b>	<b>53</b>	<b>0</b>	<b>10</b>	<b>0</b>	<b>56</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>66</b>	<b>412</b>
<b>CRL (MISC) CASE :</b>												
44	CRL.M.APPL	48	0	0	1	0	30	0	0	0	31	17
45	CRL.MC	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>48</b>	<b>0</b>	<b>0</b>	<b>1</b>	<b>0</b>	<b>30</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>31</b>	<b>17</b>
<b>GRAND TOTAL</b>		<b>3219</b>	<b>271</b>	<b>0</b>	<b>34</b>	<b>0</b>	<b>294</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>328</b>	<b>3162</b>

**HIGH COURT OF TRIPURA, AGARTALA  
DISPOSAL INFORMATION SYSTEM (DIS)**

STATEMENT SHOWING THE YEAR -WISE PENDENCY OF CASES AT THE END OF **SEPTEMBER, 2016** IN THE HIGH COURT OF TRIPURA AT AGARTALA

Sl. No.	CATEGORY OF CASES	2004	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014	2015	2016	TOTAL PENDENCY
<b>CIVIL (MAIN) CASES :</b>															
1	RFA	0	0	0	0	0	1	1	2	9	13	12	14	21	73
2	MFA	0	0	0	0	0	1	0	0	1	1	1	0	1	5
3	MFA (FA)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
4	MFA (WC)	0	0	0	0	0	0	0	0	4	4	6	6	2	22
5	FAO	0	0	0	0	0	0	0	1	0	2	1	1	1	6
6	ARB.P	0	0	0	0	0	0	0	0	0	0	0	1	7	8
7	ARB.A	0	0	0	0	0	0	0	1	1	0	0	0	0	2
8	MAT APPL	0	0	0	0	0	0	0	1	2	3	5	8	10	29
9	FA	0	0	0	0	0	0	0	3	1	2	6	9	5	26
10	MAC	0	0	0	0	0	0	0	2	10	73	84	68	58	295
11	ITA	0	0	0	0	0	0	0	0	0	0	0	0	0	0
12	CROSS OBJECTI	0	0	0	0	0	0	0	0	2	7	9	4	5	27
13	LA.APPL	0	0	0	0	0	2	0	2	8	34	40	36	15	137
14	CE REF.	0	0	0	0	0	0	0	0	0	0	0	0	0	0
15	CRP	0	0	0	0	0	0	0	1	0	0	0	8	49	58
16	REV.PET	0	0	0	0	0	0	0	0	0	0	0	1	14	15
17	TRP (C)	0	0	0	0	0	0	0	0	0	0	0	5	6	11
18	CONT.CAS (C)	0	0	0	0	0	0	0	0	0	0	1	0	21	22
19	CONT.APPL (C)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20	CA	0	0	0	0	0	0	0	0	0	0	0	0	1	1
21	CO.PET	0	0	0	0	0	0	0	0	0	0	0	1	0	1
22	WP (C)	0	1	4	5	3	7	8	22	22	50	123	188	870	1303
23	WA	0	0	0	0	0	0	1	0	5	2	16	17	96	137
24	WP (C) (PIL)	0	0	0	0	0	0	0	0	0	0	3	8	9	20
25	WP (C) (CAT)	0	0	0	0	0	0	0	0	0	1	0	3	1	5
26	WP (C) (HC)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27	RSA/SA	1	0	1	2	1	1	3	7	10	32	36	41	28	163
28	SAO	0	0	0	0	0	0	0	0	0	0	0	1	1	2
29	EX.PETN	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30	EL.PETN	0	0	0	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>1</b>	<b>1</b>	<b>5</b>	<b>7</b>	<b>4</b>	<b>12</b>	<b>13</b>	<b>42</b>	<b>75</b>	<b>224</b>	<b>343</b>	<b>420</b>	<b>1221</b>	<b>2368</b>

Twenty five Writ Appeals of 2010, 2012, 2013, 2014, 2015 & 2016 can not be listed as none of the Hon`ble puisne Judges can hear these.

RSA No.44/2004 has been restored as per Hon`ble Court`s Order dated 29.07.2016.

Sl. No.	CATEGORY OF CASES	2004	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014	2015	2016	TOTAL PENDENCY
<b>CIVIL (MISC) CASE</b>															
31	CM.APPL	0	0	0	0	2	14	21	26	55	79	96	70	0	363
32	CAVEAT	0	0	0	0	0	0	0	0	0	0	0	1	1	2
<b>TOTAL</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>2</b>	<b>14</b>	<b>21</b>	<b>26</b>	<b>55</b>	<b>79</b>	<b>96</b>	<b>71</b>	<b>1</b>	<b>365</b>
<b>CRL. (MAIN) CASE</b>															
33	CRL.A(J)	0	0	0	0	0	0	0	0	1	10	22	67	53	153
34	CRL.A	0	0	0	0	0	0	0	0	3	7	15	30	27	82
35	CRL.REV.P	0	0	0	0	0	0	4	0	15	9	17	35	43	123
36	CRL.PETN	0	0	0	0	0	0	0	0	12	3	4	3	11	33
37	CRL.LP	0	0	0	0	0	0	0	0	0	0	0	0	5	5
38	CRL(D)REF.	0	0	0	0	0	0	0	0	0	0	0	1	0	1
39	TRP(CRL)	0	0	0	0	0	0	0	0	0	0	0	0	1	1
40.	WP(CRL)	0	0	0	0	0	0	0	0	0	0	1	1	2	4
41	CONT.CAS(CRL)	0	0	0	0	0	0	0	0	0	1	0	1	0	2
42	AB	0	0	0	0	0	0	0	0	0	0	0	0	5	5
43	BA	0	0	0	0	0	0	0	0	0	0	0	1	2	3
<b>TOTAL</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>4</b>	<b>0</b>	<b>31</b>	<b>30</b>	<b>59</b>	<b>139</b>	<b>149</b>	<b>412</b>
<b>CRL (MISC) CASE</b>															
44	CRL.M.APPL	0	0	0	0	0	0	0	0	4	4	4	5	0	17
45	CRL.MC	0	0	0	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>4</b>	<b>4</b>	<b>4</b>	<b>5</b>	<b>0</b>	<b>17</b>
<b>GRAND TOTAL</b>		<b>1</b>	<b>1</b>	<b>5</b>	<b>7</b>	<b>6</b>	<b>26</b>	<b>38</b>	<b>68</b>	<b>165</b>	<b>337</b>	<b>502</b>	<b>635</b>	<b>1371</b>	<b>3162</b>